

thers Ltd., U. K. who were holding 56.12% of the equity shares. In August, 1981, M/s. Pilkington Bros. Ltd., U. K., transferred half of their equity shares to Shri H. C. Somani of Calcutta.

(b) and (c). As the factory has been under lock out from 25th May, 1980, the information is not readily available.

#### **West Bengal Annual Plan 1982-83**

8807. SHRI CHITTA BASU : Will the Minister of PLANNING pleased to state :

(a) whether it is a fact that Government of West Bengal has proposed an outlay of Rs. 799 crores for the 1982-83 annual plan as against Rs. 638.50 crores last year; and

(b) if so, what has been final decision of Government regarding the larger allocation?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) (a) The Government of West Bengal proposed an outlay of Rs. 799 crores for the Annual Plan 1982-83 as against the approved outlay of Rs. 638 crores for 1981-82.

(b) The discussions with the Government of West Bengal were held but in the absence of the requisite information from the State Government regarding expenditure/State's resources and at the request of the State Government, the discussions were postponed.

#### **Memorandum from Democratic Youth Federation of India, Tripura**

8808. SHRI AJOY BISWAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Prime Minister has received any memorandum from

the Democratic Youth Federation of India, Tripura State Committee;

(b) if so, the salient points raised in the said memorandum; and

(c) the steps Government propose to take in respect of the demands put forward by the Democratic Youth Federation of India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir. A memorandum dated 9-3-82 was received on the 20th March, 1982.

(b) The salient points are (i) provision of more funds and food for continuing the National Rural Employment Programme; (ii) increasing the existing allowance of Rs. 30/- per month given to physically handicapped, blind and old people by the State Govt.; (iii) provision of funds for smooth running of the Autonomous District Council, (iv) financial assistance to the Govt. of Tripura to implement the recommendations of the Pay Commission set up by them, and (v) monetary help by Central Government for the jhum crops damaged during the last drought in the State.

(c) Concerned Central Ministries and the Govt. of Tripura have been addressed for taking appropriate action on points concerning them.

#### **Manipulation in Liquor Shops**

8809. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether any cases of manipulation in liquor shops run under the Delhi State Industrial Development Corporation against its employees were recently referred to the Vigilance Department;

(b) if so, the details of the cases; and

(c) the action taken against the concerned employees and to prevent recurrence of such cases?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATI TIWARI): (a) Yes, Sir.

(b) The cases pertain to the allegations like overcharging, non-issue of cash-memos, not selling brands demanded by customers though available in stock, lack of supervision, embezzlement of cash and shortages in stocks.

(c) In the six cases finalised so far, appropriate penalty has been imposed on seven employees. In the remaining eight cases enquiries are in progress.

To prevent recurrence of such cases, various measures like surprise checks, periodical transfers of the staff, physical verification of stock/cash etc. are taken. Reconciliation of accounts is also looked into by the IMEL Accounts Division.

**रोजगार हेतु विदेशों में गए व्यक्ति**

8810. श्री नरसिंह मकवाणा : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) उन व्यक्तियों की संख्या क्या है जो गत वर्ष रोजगार के उद्देश्य से विदेश गए उनका राज्य-वार ब्यौरा क्या है और वे विदेश किस प्रकार के रोजगार के लिए गए;

(ख) वे एजेन्सी के माध्यम से विदेश गए और क्या विदेश जा रहे व्यक्तियों द्वारा उठाई गई कठिनाई के बारे में सरकार को कोई शिकायत मिली है और यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और

(ग) हमारे दूतावासों द्वारा उन भारतीय राष्ट्रिकों को क्या सहायता दी गई है जो रोजगार के उद्देश्य से विदेश गए हैं और गत वर्ष कितने व्यक्तियों को ऐसी सहायता प्रदान की गई ?

श्रम मंत्रालय में राज्य मंत्री (श्री भागवत झा आज़ाद) : (क) ऐसे व्यक्तियों के संबंध में, जो उत्प्रवास के लिए उत्प्रवासियों के प्रोटेक्टरों के पास पंजीकृत थे, निम्नलिखित अनंतिम आंकड़े उपलब्ध हैं :—

बम्बई	176041
दिल्ली	62586
चंडीगढ़	7443
कोचीन	11497
त्रिवेन्द्रम	7247
मद्रास	10333
कलकत्ता	840

इनमें से वास्तव में कितने विदेश गए और उनकी राज्य-वार तथा नौकरी-वार सूचना के आंकड़े सकलित नहीं किए गए हैं।

(ख) एजेन्सी-वार ब्यौरा देना संभव नहीं है, क्योंकि उच्चतम न्यायालय के आदेशों के अधीन पंजीकरण प्रक्रिया के समाप्त किए जाने के परिणामस्वरूप एजेन्सियों की संख्या पर कोई नियंत्रण नहीं है। विदेशों में व्यथित श्रमिकों से समय समय पर दुर्व्यवहार, मजदूरी में कटौती, सविदे के विपरीत कार्य, आदि संबंधी शिकायतें प्राप्त हुई हैं।

(ग) वित्तीय सहायता के अलावा, हमारे दूतावास उत्प्रवासी श्रमिकों को, नियोजकों का पता लगाने में विदेश में